



NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 15

IA(I.B.C)/4450(MB)2025 in C.P. (IB)/221(MB)2025

CORAM:

SH. PRABHAT KUMAR **SH. SUSHIL MAHADEORAO KOCHEY**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **24.09.2025**

NAME OF THE PARTIES: **IA(I.B.C)/4450(MB)2025-MR. PRADEEP**
KUMAR CHAKRAVARTY IN THE MATTER
OF DSM PROJECTS PRIVATE LIMITED VS
A N ENTERPRISES INFRASTRUCTURE
SERVICES PRIVATE LIMITED

Section 60(5) & 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA(I.B.C)/4450(MB)2025 in C.P. (IB)/221(MB)2025

- 1) Mr. Abhishek Mishra, Ld. Counsel for the Applicant is present.
- 2) The present Interlocutory Application has been filed by the Applicant/Resolution Professional of the Corporate Debtor for placing on record the minutes of Meeting dt. 20.08.2025, wherein the appointment of the Applicant herein has been confirmed as the Resolution Professional.
- 3) The above said Minutes are taken on record. The Appointment of Applicant as Resolution Professional is confirmed. No order is called for.
- 4) The Interlocutory Application bearing IA No. 4450 of 2025, is disposed of as Allowed. Registry shall list the main Company Petition on Board on the date



when the pending / new Applications, if any, arising out of the present
Company Petition are listed.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**SUSHIL MAHADEORAO KOCHEY
MEMBER (JUDICIAL)**

Vedant Kedare
(Stenographer)